GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 409

TO BE ANSWERED ON THE 19TH JULY, 2022/ ASHADHA 28, 1944 (SAKA)

TAMIL NADU REENACTED BILL FOR NEET

409. SHRI S. VENKATESAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Tamil Nadu re-enacted bill seeking the students from the State to be exempted from the National Entrance-cum-Eligibility Test (NEET) has been forwarded to the Union Government for approval; and
- (b) if so, the status and progress thereof and the time by which this bill is likely to be approved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

- (a) A Bill namely 'The Tamil Nadu Admission to Undergraduate Medical Degree Courses Bill, 2021', reserved by the Hon'ble Governor of Tamil Nadu, for consideration and assent of the Hon'ble President of India was received in the Ministry on 02.05.2022.
- (b) As per practice, Bills reserved by the Hon'ble Governors of States for consideration and assent of Hon'ble President of India are processed in this Ministry in consultation with the nodal Central Ministries/Departments. Accordingly, the consultation process with nodal Central Ministries/Departments concerned with the Bill was initiated. Ministry of Health & Family Welfare and Ministry of AYUSH furnished their 'comments' on the Bill which have been shared with Government of Tamil Nadu on 21.06.2022 and 27.06.2022 respectively for their comments/clarifications. The consultation process in such cases takes time and therefore no fixed time can be prescribed for such approval.
